

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/3842/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Madhurjya Narayan,
Presiding Officer,
Industrial Tribunal, Guwahati.

Dated Guwahati the ^{sd} 3 May, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. IT.7/2023/89 Dated 28.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.05.2023**. Further, the Presiding Officer/Judge, Labour Court cum WAKF Tribunal cum Employees' Insurance Court, Guwahati and in his absence, the District & Sessions Judge, Kamrup (Metro) and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/3843-3845/A, dated , 03-05-2023

Copy to:

1. The Presiding Officer/Judge, Labour Court cum WAKF Tribunal cum Employees' Insurance Court, Guwahati.
2. The District & Sessions Judge, Kamrup (Metro).
- ✓ 3. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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